

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) The audited accounts of the Jayanti Shipping Company are available for the period upto 10.6.1966 only. The account for the subsequent periods are still being audited. It will be possible to indicate the assets and liabilities of the Company only after the account for the subsequent periods have been audited.

(b) A total compensation of Ra. 4.50 acres is proposed to be paid to the Shareholders.

Drug habits among students

1069. SHRI K. BALATHANDAYUTHAM :

SHRI C.K. CHANDRAPPAN :
SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the drug habits among the students of Delhi, Bombay, Calcutta and Madras are on the increase ;

(b) if so, the reasons therefor ; and

(c) the steps taken to prevent the spread of drug habits among the students ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) The Government has not received any complaints about the drug habits among the students of Delhi, Bombay, Calcutta and Madras.

(b) and (c). Do not arise.

Family Planning programme for Public Sector Undertakings

1070. SHRI D.B. CHANDRA GOWDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the steps taken to boost the family planning programme in big industrial, specially public sector undertakings ;

(b) whether family planning lessons have been included in the programmes prepared for various units under public sector undertakings ; and

(c) if so, the broad outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) A statement giving the required information is attached.

(b) and (c) . No. However, motivational work is done by Health Educators or Family Planning Field Workers appointed in the Family Planning Urban Centres set up by the Public Sector Undertakings.

Statement

A special pattern of Central assistance has been sanctioned under which financial assistance is granted to the public sector undertakings for setting up family planning units in their organisations. The scheme provides for the following assistance for the different types of Urban Family Planning Centres which may be set up in these undertakings :—

FOR A POPULATION UP TO 10,000	
NON-RECURRING	Rs.
Education aids, Furniture, etc	1,000
RECURRING	
Medical Officer (part-time)-one	1,200
F.P. Field Worker—one	1,620
Contraceptives (on as required basis)	1,000
Contingencies	300
Services advance	500
Cash awards	200
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TOTAL RECURRING AND NON-RECURRING	5,870

For a Population Ranging from 10,000 to 25,000	
NON-RECURRING	Rs.
Educational aids, Furniture, etc.	2,000
RECURRING	
Part-time doctors—Two (1 man—1 lady)	2,400
F.P. Welfare Workers—Two (1 man—1 lady or two ladies part-time)	3,240
Contingencies	500
Contraceptives (on as required basis)	1,500
Services advance	1,000
Cash awards	500
TOTAL RECURRING AND NON-RECURRING	11,140

For a Population Ranging from 25,000 to 40,000	
NON RECURRING	
Equipment, furniture, buildings repairs and education aids, etc.	3,000
RECURRING	
Part-time doctors—Two	2,400
F P. Extension Educator—One	2,880
F P. Welfare Workers—Two (1 man—1 lady) or 4 part-time workers	3,240
Attendant	1,080
Contingencies	1,000
Contraceptives (on as required basis)	1,500
Service advance	2,000
Cash award	1,000
TOTAL RECURRING AND NON-RECURRING	18,100

For the present 8 public sector undertakings have set up family planning units but efforts are now being made to ensure that appropriate types of units are set up in all the major public sector undertaking which employ a sizeable labour force.

Family Planning Programme in the Private Industries ;

Enthusiasm has been evinced by some units of the employers' association like the Federation of Indian Chambers of Commerce and Industry (F.I.C.C.I.), Indian Tea Association, United Planters Association of South India (U.P.A.S.I.), Indian Chamber of Commerce, Calcutta, Indian merchants Chamber, Bombay, Textile Industry, Bombay, Employers' Association of Northern India and the Faridabad Industries Association, etc. in prompting Family planning programme in their units. F.I.C.C.I. has accepted the family planning programme amongst the industrial labour as a major sphere of its activities and has instituted awards to industrial establishments for outstanding family planning work. A number of private sector undertakings are giving substantial amounts as incentives to their employees undergoing sterilisation or loop insertions. Necessary information in regard to the incentives given by the various industries was collected and circulated to the State Governments to enable them to inform and suggest to the other industrial establishments the desirability of extending similar facilities to their employees. It has been brought to their notice that under Section 36 of the Income Tax Act of 1961, any expenditure incurred by a company for purposes of promoting family planning programme among its employees is allowed as deduction in computing the company's income for income tax.

The State Family Planning Officers have been requested to collect detailed information regarding all the industries within their jurisdiction and the nature of family planning work being done by them. It is proposed to approach different industrial establishment individually with a view to ensuring that they are fully involved in the programme.

Industrial Units covered by Employees State Insurance Corporation

The Employees State Insurance Corporation has also been implementing the family planning programme through their dispensaries and hospitals. Upto 1969-70 they had also been giving incentive money

to their beneficiaries who underwent strabisation but this was discontinued with effect from the 1st of October, 1969. Scheme are now being formulated for their further involvement in the programme by utilising the large number of dispensaries run by the Corporation for promoting this programme.

Special scheme for promoting intensive family planning measures in the mining areas and plantations have also been taken up.

Provision for employment of educated blind persons

1071. SHRI S M BANERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state -

(a) the steps taken to provide employment to the educated blind young men and women in the country ;

(b) whether the Employment Exchanges are not sponsoring their candidatures inspite of the clear orders ;

(c) whether this matter has been taken up with the State Governments ; and

(d) if so, their reaction ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY): (a) A statement giving the requisite information is attached.

(b) No such instance has come to notice.

(c) and (d). Do not arise.

Statement

The following steps have been taken to stimulate the placement of educated blind persons :—

1. 9 special employment exchanges for the physically handicapped have been set up in different parts of the country to assist physically handicapped persons, including the blind, in securing suitable employments.

2. Physically handicapped persons, including the blind have been given priority III for the purposes of submission by the National Employment Service against vacancies under the Central Government.

3. Blind persons have to be medically examined by a special medical board attached to the special Employment Exchanges for the Physically Handicapped.

4. Under age limit has been relaxed by 5 years in favour of blind persons for the purpose of entry into class III and IV services under the Central Government.

5. Vocational rehabilitation centres have been set up in Bombay and Hyderabad to provide pre-employment assessment and adjustment training.

Utilisation of services on national fitness corps for training school Boys and Girls

1072. SHRI S. M. BANERJEE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether services of the National Fitness Corps will be fully utilised to train the school boys and girls during this period of emergency ;

(b) if not, the reasons for decentralization of N. F. Corps at this hour of need ; and

(c) whether Government propose to revise its decision in the light of recent developments on our borders ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) (a) to (c). The National Fitness Corps Programme, which is an integrated programme of Physical Education, National Discipline Scheme and Auxiliary Cadet Corps, has been accepted in 1965 by State Governments as an integral part of the school curriculum. The responsibility for imparting N.F.C. training to the school students and the Utilisation of the services of the N.F.C. person-